

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 232  
15(ND)2013

IN THE MATTER OF:

Sidharth Gupta ... Applicant/Petitioner  
Versus  
Rekha Gupta & Ors. ... Respondent

Under Section: 397-398

Order delivered on 09.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA, SHRI. NARENDER KUMAR BHOLA,  
HON'BLE MEMBER (J) HON'BLE MEMBER (T)

PRESENTS:

Mr. Saurabh Kalia, Adv for the Respondent.

ORDER

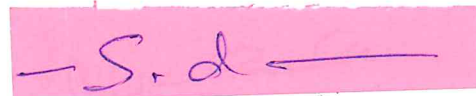
The order is dictated in open court.

Mr. Saurabh Kalia, Advocate appeared for the Respondent. None appeared on behalf of the Petitioner. The Parties are directed to provide the PDF file, so that the same may be uploaded on the NCLT website.

List the matter on 17.03.2021.



(NARENDER KUMAR BHOLA)  
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)